

CCA 117/94

In O.A. 158/92

7.11.94 Hon. Mr. Justice B.C. Saksena, V.C

Hon. Mr. S. Das Gupta, A.M.

Shri Sanjay Kumar learned counsel for the applicant has been stated before us by that by reason of certain subsequent circumstances this contempt petition has become infructuous.

The same is accordingly disposed of.

u/s
A.M.

B.C.
V.C

Uv/